

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:6121
ANSWERED ON:03.05.2013
BURSTING OF LPG CYLINDERS
Singh Shri Mahabali

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of instances of bursting of LPG cylinders reported from various parts of the country during each of the last three years and the current year, State/UT wise;
- (b) whether compensation has been paid by the Oil Marketing Companies to the persons killed or injured in such accidents during the above said period;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the corrective measures being taken or proposed to be taken by the Government in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) to (d) : No case of bursting of LPG cylinders have come to the notice of Public Sector Oil Marketing Companies (OMCs) due to direct and preliminary failure of cylinders. However, instances of bursting of LPG cylinders may be caused by improper handling, customer negligence, leakage from rubber tube, usage of non-standard equipment, exposure to intense heat, pressure of flammable materials in customers premises etc.

All safety precautions are taken before delivery of LPG cylinders. Knowledge and awareness is also imparted to the customers through regular customer clinics by the OMCs.